

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO. 180/00040/2020 IN  
O.A. No. 180/00227 OF 2020**

Dated, this the 7<sup>th</sup> day of December, 2020.

## CORAM:

**HON'BLE Mr. P. MADHAVAN, JUDICIAL MEMBER  
HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER**

Ramachandran Nair G., 61 years,  
S/o. Gopalakrishnan Nair G.,  
(Retired Track Maintainer Gr. IV,  
Southern Railway, Trivandrum Division),  
Residing at Mattathethu House, Pothappally North,  
Kumarapuram (P.O), Haripad – 690 514. - Petitioner/  
Applicant in the O.A.

[By Advocate : Mr. T.C. Govindaswamy]

## Versus

Senthil Kumar,  
Senior Divisional Personnel Officer,  
Southern Railway, Thiruvananthapuram Division,  
Thiruvananthapuram – 695 014. - Respondents/  
Respondent-3 in the O.A

[By Advocate : Mr. Sunil Jacob Jose]

The Contempt Petition (Civil) having been heard on 07.12.2020, the Tribunal on the same day delivered the following:

## ORDER

**Per: Mr. P. Madhavan, Judicial Member**

Learned counsel for the petitioner submitted that the order has been complied with and hence the Contempt Petition can be closed.

2. Learned Standing Counsel for the Railways is present.
3. The Contempt Petition is closed. Notices stand discharged. No order as to costs.

(Dated, 7<sup>th</sup> December, 2020.)

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

Annexures of the Petitioner

Annexure P-1 : True copy of the order in O.A No. 180/00227/2020 dated 24.06.2020 of the Hon'ble Tribunal.

Annexure P-2 : A true copy of the lawyer notice dated 14.09.2020.

Annexure P-3 : A true copy of the Postal acknowledgment – date not clear.

Annexures of the respondents

Annexure R-1 : True copy of the letter No. V/P.535/1/Court Case/ Misc./Vol. 2 dated 05.10.2020.

Annexure R-2 : True copy of acknowledgment obtained from the petitioner.

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